THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/2747/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Jaspal Singh,

District & Sessions Judge,

Majuli.

Dated Guwahati the 21 April, 2025

Sub:

Restricted holiday.

Ref:-

Your letter No. DSJ(M)/2025/855 dtd. 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 19.04.2025, along with station leave permission from the morning of 12.04.2025 till the evening of 21.04.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/2748/A dated / 21-04-2025

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)